

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.03.2025


ORDER NO. 72 of 2025

Hon'ble President is pleased to partially modify the roster order no. 42 of 2025 for **CESTAT, New Delhi on 28.03.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 28.03.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	E/3662, 3672, 3673, 3676, 3678, 3679/2006 Kushal Raj Jain & others vs. Commissioner CGST and Central Excise, Jaipur-I

Note:

1. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.03.2025

ORDER NO. 73 of 2025


Hon'ble President is pleased to partially modify the roster order no. 47 of 2025 for **CESTAT, Chandigarh** from **21.04.2025** to **25.04.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 21.04.2025 to 25.04.2025	Mr. S. S. Garg, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. Mr. P. Anjani Kumar, Hon'ble Member (Technical) will hear Single Member Bench matters during the above period.
2. In the event of leave of Mr. A. K. Jyotishi, Hon'ble Member (Technical), Mr. P. Anjani Kumar, Hon'ble Member (Technical) will sit in the Division Bench.
3. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Chandigarh/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, New Delhi /O/o Commissioner (AR), Chandigarh /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.03.2025

ORDER NO. 74 of 2025

Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for
CESTAT, New Delhi on 02.04.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 02.04.2025 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	ST/50383/2018 Omaxe for EST SPA & Hills Developers Limited vs. Commissioner of CGST - Delhi East ST/50776/2018 Omaxe Buildhome Limited vs. Commissioner of CGST - Delhi East

Note:

1. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar